

IN THE HIGH COURT OF JHARKHAND AT RANCHI
M.A. No. 309 of 2013

**CORAM : HON'BLE MR. JUSTICE ANANDA SEN
THROUGH VIDEO CONFERENCING**

For the Appellants : Mr. Arvind Kumar Lall, Advocate
For the Respondents: Mr. Amresh Kumar, Advocate

8/ 26.03.2021 Mr. Arvind Kumar Lall, learned counsel appearing for the
appellants prays for some.

Accordingly, this case is adjourned.

(Ananda Sen, J.)

Kumar